

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F": NEW DELHI

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
A N D
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 1084/Del/2019
(Assessment Year: 2014-15)

Rita Goyal, C/o. Kapil Goel, Adv., F-26/124, Sector: 7, Rohini, Delhi-110 085. PAN: ABNPG6084C (Appellant)	Vs.	ITO, Ward-39(3), New Delhi (Respondent)
---	-----	--

Assessee by :	Shri Kapil Goel, Adv.;
Revenue by:	Shri Ramesh Kumar, Sr. DR
Date of Hearing	25/11/2020
Date of pronouncement	25/11/2020

ORDER

PER AMIT SHUKLA, J. M.

1. This appeal is filed by the assessee against the order of the CIT (Appeals)-13, New Delhi, for Assessment year 2014-15.
2. The assessee has submitted through its Counsel that assessee is contemplating to opt for Vivad se Vishwas Scheme to settle the pending dispute.
3. The Id. DR submitted that till now assessee has yet not filed the declaration.
4. We have carefully perused the application of the assessee wherein it has been stated that assessee is contemplating to file this declaration under Vivad se Vishwas Scheme. In view of this the appeal of the assessee is treated as dismissed as withdrawn with liberty to file the Miscellaneous application for recall of the order in case Form No. 3 under that Scheme is not

issued to the assessee. Accordingly appeal of the assessee is treated as withdrawn and dismissed.

Order pronounced in the open court on : 25/11/2020.

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Dated : 25/11/2020

MEHTA

Copy forwarded to

1. Appellant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	25.11.2020
Date on which the typed draft is placed before the dictating member	25.11.2020
Date on which the typed draft is placed before the other member	25.11.2020
Date on which the approved draft comes to the Sr. PS/ PS	25.11.2020
Date on which the fair order is placed before the dictating member for pronouncement	25.11.2020
Date on which the fair order comes back to the Sr. PS/ PS	25.11.2020
Date on which the final order is uploaded on the website of ITAT	25.11.2020
date on which the file goes to the Bench Clerk	25.11.2020
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	